



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/939/2022 in WP(C)/5424/2021	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS F	MR. I KALITA Mr. A Baruah	GA, ASSAM MR. A K BHUYAN MS. B BHUYAN (R4, R5) MR. A KHOUND (R4, R5)
	WITH WP(C)/5424/2021	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. I KALITA MR. K P PATHAK MS U SHARMA Mr. A Baruah Mr. A Baruah	MR. A K BHUYAN (R4, R5) MS. B BHUYAN (R4, R5) MS. N CHOUDHURY (R4, R5) MS. B CHOWDHURY (R3) MR. M BORAH (R4, R5) MR. A KHOUND (R4, R5) MS B BORA (R4, R5) MR J DAS (R4, R5) SR. GA, ASSAM
2	WP(C)/1487/2023	DINDAYAL VERMA Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, PF
3	WP(C)/3042/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, BTC
4	WP(C)/3204/2023	SOHOR ALI AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR G U AHMED	SC, ELEM. EDU
5	WP(C)/3310/2023	AMZAD HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR. R ISLAM H R KHAN	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
12)	MR. B K DAS	01-09-2023	To	17-09-2023
13)	MS. P DAS	01-09-2023	To	17-09-2023
14)	MR G BORDOLOI	25-08-2023	To	25-08-2023
15)	MR A BRAHMA	28-08-2023	To	28-08-2023
16)	MR. A LAL	30-08-2023	To	31-08-2023
17)	MR. A LAL	28-08-2023	To	28-08-2023
18)	MR M Z AHMED	28-08-2023	To	31-08-2023
19)	MS B DUTTA	28-08-2023	To	31-08-2023
20)	MR. A M DUTTA	28-08-2023	To	31-08-2023



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/672/2023	SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	SC, PF
2 WP(C)/1527/2023	SURYA TEA INDUSTRIES Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, PF
3 WP(C)/3041/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, BTC
4 WP(C)/3044/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, BTC
5 WP(C)/4171/2023	MANIR ALI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. T U BHUYAN MR. I U CHOWDHURY	GA, ASSAM SC, REVENUE SC, PWD

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